

10

9-5-2003

MA - 728/2003 in

CA - 1198/2002

Present: Applicant in person.

Sri M. M. Sudan, learned Senior Counsel for respondents

We have heard the applicant who is present in court, and Sri M. M. Sudan, learned Senior Counsel for respondents in MA-728/2003.

After considering the submissions made by both the parties, time prayed for in MA-728/2003 is allowed to the respondents to implement Tribunal's order dated 3.12.2002, making it clear that no further time shall be granted for this purpose.

MA-728/2003 is disposed of.

Vh

(V. K. Majumdar)
M(A)

JS

(Smt. Lakshmi Swaminathan)
VC (J)